



\$~41

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(CRL) 1651/2018 & CRL.M.A. 10204/2018

ANIL KHANNA Petitioner

Through Mr Sougat Mishra, with Mr Ayush Shrivastava and Mr Navanjay Mahapatra, Advocates

versus

STATE (NCT OF DELHI) & ANR

..... Respondent

Through Mr Ranbir Singh Kundu, ASC (CrL) with Mr Shivam Sohron and Mr Hitesh Vati, Advocates and Mr Siddhant Agal with Mr Utkarsh Vats, Advocates for R2& R4

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

ORDER

% **27.02.2020**

- 1. The matter cannot be taken up today due to paucity of time.
- 2. List on 10.07.2020.

VIBHU BAKHRU, J

FEBRUARY 27, 2020 SS